(To be Published in the Gazette of India Extraordinary Part I, Section-I)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 01/2015-20
New Delhi, Dated 7th April, 2020

Subject:- One-time condonation under the EPCG Scheme—Extension till 31.03.2021—reg.

The following Public Notices have been issued by the Directorate General of Foreign Trade:-

a) **Public Notice No. 35/2015-20 dated 25.10.2017** - One time condonation of time period in respect of obtaining block-wise extension in Export Obligation period under EPCG Scheme.

b) **Public Notice No. 36/2015-20 dated 25.10.2017** - One time condonation of time period in respect of obtaining extension in Export Obligation Period under EPCG Scheme.

c) **Public Notice No. 37/2015-20 dated 25.10.2017** - One time relaxation for condonation of delay in submission of installation certificate under EPCG Scheme.


3. Public Notice No. 37/2015-20 dated 25.10.2017 was modified vide following Public Notice:-

**Public Notice No. 30/2015-20 dated 14.08.2018** – RAs have been delegated power till 31st March, 2019 of one time relaxation and condonation of delay in submission of installation certificate for EPCG authorizations issued upto 31.03.2015, without payment of any penalty.

4. In exercise of powers conferred under Paragraph 2.04 of Foreign Trade Policy, 2015-20, as amended, read with Paragraph 2.58 of Foreign Trade Policy, 2015-20, as amended, the Director General of Foreign Trade in public interest hereby further extends the time of receipt of requests till 31.03.2021 in respect of the above mentioned Public Notices. However, additional composition fee of Rs. 5000/-, mentioned in these Public Notices, is not required to be paid.

5. The other contents of the above mentioned Public Notices shall remain the same.
Effect of this Public Notice: The time period to receive requests in RAs for block-wise extension; extension in Export Obligation Period and submission of installation certificate is further extended up to 31.03.2021.

(Amit Yadav)
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(Issued from F. No.18/42/AM-18/P-5)